GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:655 ANSWERED ON:22.05.2012 DOPING INCIDENTS IN SPORTS Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the National Anti-Doping Agency (NADA) has recently conducted anti-doping tests on school students particularly during the 57th National School Games in Delhi;

(b) if so, the details thereof alongwith the action taken by the Government to check doping incidents among school students and promote dope-free sports in school games;

(c) whether a one member committee appointed by the Government in the recent past to investigate incidents of alleged doping among sportspersons has submitted its report;

(d) if so, the details thereof and the findings of the said report alongwith the recommendations made therein; and

(e) if not, the reasons therefor alongwith the concrete steps being taken by the Government to stop such menace in sports?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 655 FOR 22.05.2012 REGARDING DOPING INCIDENTS IN SPORTS ASKED BY SHRI SANJAY BHOI AND SHRI B.B. PATIL, MPs.

(a) & (b): Yes, Madam. Out of eighty one (81), eleven (11) samples tested positive for the presence of banned substances. The concern of National Anti-Doping Agency (NADA) in the incidence of Anti Doping Rule Violation by school children had been taken up with the authorities of School Games Federation advising them to exercise greater controls and checks in this regard. Also, the Central Board of Secondary Education (CBSE) and Indian Certificate of Secondary Education (ICSE) had been requested to consider inclusion of the ill effects of doping in their syllabus. NADA has conducted educational session on Anti Doping during the School Games and distributed Anti Doping related literature in the form of pamphlets, handouts, brochures and Doping Control Handbook in English, Hindi, Tamil, Telugu and Malayalam.

(c) No, Madam. The one-member committee has not submitted its final report so far.

(d) Does not arise.

(e) Government has taken the following steps to curb the menace of doping in sports:-

i) Increasing the frequency of testing of athletes during in competition and out of competition including Core probables undergoing training at various centres for London Olympics, 2012.

ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.

iii) Distribution of educational material on dope related issues amongst Sportspersons, Coaches & Support Personnel.

iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.

v) Closer surveillance and vigilance on Coaches and Support Personnel.